

**File No.10/QA/State Lab Upgradation/Tender/FSSAI/2016**  
**Food Safety and Standards Authority of India**  
(A statutory Authority established under the Food Safety and Standards Act, 2006)  
(Quality Assurance Division)  
**FDA Bhawan, Kotla Road, New Delhi – 110002**

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Dated, the 27<sup>th</sup> February, 2020

To,

M/s Agilent Technologies India Pvt. Ltd

M/s Thermofisher Scientific India Pvt. Ltd.

M/s Toshvin Analytical Pvt. Ltd.

**SUBJECT : RATE CONTRACT FOR SUPPLY OF GC-MSMS EQUIPMENT TO**  
**FSSAI/STATES/UTs LABORATORIES-REG.**

Sir/Madam,

I am directed to refer to this office letter of even No. dated 20.09.2017 and convey the approval of the Competent Authority for the extension of Rate Contract upto 31<sup>st</sup> March, 2021 with same rates, terms and conditions.

Yours faithfully,

  
(Umesh Kumar Jain)  
Joint Director/QA

Copy to :

State Food Safety Commissioners (As per list attached)